

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 9351/2015

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

S.M. HASEEB & ORS.

Respondent(s)

(ONLY SLP(C) NO. 9889 OF 2015 TO BE LISTED BEFORE THE HON'BLE
JUDGE IN CHAMBERS)

WITH SLP(C) No. 9889/2015 (XI)

(FOR CONDONATION OF DELAY IN FILING SUBST.APPLN.-IA 98918/2018,
IA No. 98918/2018-CONDONATION OF DELAY IN FILING SUBST.APPLN.)
(OFFICE REPORT FOR DIRECTION)

Date : 13-08-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R. SUBHASH REDDY
[IN CHAMBER]

For Petitioner(s) Ms. Anindita Barman, Adv.
Mr. Raj Bahadur Yadav, AOR

For Respondent(s) Mr. Pradeep Kumar Yadav, Adv.
Mr. Sanjeev Malhotra, AOR

Mr. Kiran Kumar Jaipurkar, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP© No.9889/2015 :

On the oral prayer of learned counsel for the petitioners,
delay of 79 days in filing spare copies is condoned.

(MAHABIR SINGH)
COURT MASTER

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER